

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

Telephone No.24608711  
Fax No.24651505

Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA  
New Delhi – 110023

No.A-2/Listing/NCDRC/2020

27<sup>th</sup> November, 2020

**NOTICE**

1. It is notified for information of all concerned that the cases listed before the National Commission from 1<sup>st</sup> December, 2020 to 24<sup>th</sup> December, 2020, for **conventional hearing (physical court hearing)** shall remain deferred in the following manner, due to prevalence of COVID-19:

<b>Present Date of Hearing</b>	<b>New Date of Hearing</b>
01.12.2020	17.02.2021
02.12.2020	18.02.2021
03.12.2020	19.02.2021
04.12.2020	22.02.2021
07.12.2020	23.02.2021
08.12.2020	24.02.2021
09.12.2020	25.02.2021
10.12.2020	26.02.2021
11.12.2020	01.03.2021
14.12.2020	02.03.2021
15.12.2020	03.03.2021
16.12.2020	04.03.2021
17.12.2020	05.03.2021
18.12.2020	08.03.2021
21.12.2020	09.03.2021
22.12.2020	10.03.2021
23.12.2020	11.03.2021
24.12.2020	12.03.2021

2. The matters in which dates for physical court hearing have been fixed on the request/application of the Ld.Counsel/Parties, those matters will be listed on the dates fixed.

3. The Matters which are already listed for hearing through Video Conferencing shall be heard through Video Conferencing.

*S. An*  
27.11.2020

4. The Registry of the National Commission shall continue to list the Cases for hearing through Video Conferencing in pursuance of the requests received from the interested Ld. Counsel/Parties in terms of the National Commission's Notices dt.2<sup>nd</sup> June, 2020, 9<sup>th</sup> June, 2020 and 26<sup>th</sup> June, 2020.

5. This issues with the approval of the Hon'ble President.

By Order



(S. Hanumantha Rao)  
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSDs(RP)
4. Court Masters (Non-shorthand)
6. Notice Board
7. SO (IT) – with a request to upload this Notice on the website of NCDRC.